

tructions have been issued on 4th January, 1969 to the Ministries etc. to review the cases.

(b) and (c). The necessary information is being collected.

(d) Ministries have been asked not to take further disciplinary action in the case of employees who are convicted only under Section 4 of the Essential Services Maintenance Ordinance, 1968, and in whose cases the Head of the Department is satisfied that the employee's role in the strike was a passive one limited to absence from duty on 19. 9. 68 without any aggravating factors. In other words, such employees, if under suspension, should be permitted to rejoin duty without taking disciplinary action. Similarly, instructions have been issued that an employee arrested for an offence solely under Section 4 of the Ordinance need not be suspended on continued on suspension merely on that count.

(e) Instructions have been issued to the Ministries to review the cases of persons who are on the verge of retirement. It is open to the Ministries/Departments to condone the break after considering the merits of each case.

Dry Day Restrictions in Delhi

626. SHRI N. K. SOMANI:
SHRI K. P. SINGH DEO:
SHRI R. K. AMIN:
SARI N. SHIVAPPA:
SHRI D. R. PARMAR:
SHRI NANJA GOWDER:
SHRI C. C. DESAI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the 31st December, 1968 was a dry day in Delhi;

(b) whether the restrictions on this day were applicable even to foreigners and tourists from abroad;

(c) whether it is a fact that the Lt. Governor of Delhi, has expressed surprise on the action of the District authorities which compelled even foreign tourists to

forego drinks on the New Year day; and

(d) if so, the reaction of Government in this regard ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Yes, Sir.

(b) No, Sir. Foreign tourists are not affected by dry day restrictions inasmuch as liquor is available to them at hotels licensed to serve it, although retail liquor shops are closed on dry days.

(c) and (d). Government have on such information.

Central Advisory Committee On Road Planning

627. SHRI N. K. SOMANI:
SHRI R. V. NAIK:
SHRI K. M. KOUSHIK:
SHRI R. K. AMIN:
SHRI N. SHIVAPPA:
SHRI D. R. PARMAR:
SHRI C. C. DESAI:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the Central Advisory Committee on Road Planning was constituted some two year back;

(b) if so, the number of meetings of the Advisory Committee held during the last two years; and

(c) the details of work done by the Advisory Committee ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH): (a) Yes, Sir.

(b) and (c). The Committee held its first meeting on 2nd January 1969. At that meeting, the Committee reviewed the road requirements of the Central and State Governments for the Fourth Plan, including the Annual plan for 1969 and endorsed the priorities and phasing for

National Highway Schemes. It also appointed a Sub-Group to go into the question of inter-State roads, priority and phasing of programme and integrated development of various categories of State roads in greater detail. The Committee recommended the question of *inter-se* priority in regard to rural roads also to be examined further. In addition, the Committee also considered various matters relating to the development and maintenance of strategic roads.

Secret Documents Circulated amongst Naxalites

628. SHRI N. K. SOMANI:
 SHRI R. V. NAIK:
 SHRI J. MOHAMMAD IMAM:
 SHRI R. K. AMIN:
 SHRI D. R. PARMAR:
 SHRI NANJA GOWDER:
 SHRI OM PRAKASH TYAGI:
 SHRI C. C. DESAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been invited to a press report in the Indian Express of the 25th December, 1968 stating that a secret document being circulated amongst the "Naxalites" for "internal debate" claims the establishment of 50 'red bases' in eight out of 16 States for training peasants in guerilla warfare;

(b) if so, whether Government have made any enquiries as to the authenticity or otherwise of the secret document; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). According to information furnished by State Governments no such document is reported to have been circulated in the Union Territories of NEFA, Manipur, Himachal Pradesh, Pondicherry, Chandigarh, Andaman and Nicobar Islands, Tripura and Delhi and in the states of Punjab, Madhya Pradesh, Haryana, West Bengal, Mysore, Gujarat, Orissa, and

Andhra Pradesh. Govt. of Tamil Nadu have intimated that a Tamil cyclostyled document, issued by Shri S. Majumdar of West Bengal and appealing to the extremists in Tamil Nadu to form armed bases amongst agriculturists has been found in circulation in the State. Information from Govts. of Uttar Pradesh, Bihar, Kerala, Assam and Rajasthan is awaited.

India's Performance at Mexico Olympics

619. SHRI P. VISWAMBHARAN:
 SHRI SHRI CHAND GOYAL:
 SHRI M.N. REDDY:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have received the report of the All India Council of Sports regarding the causes of the poor performance of the Indian contingent in Mexico Olympics;

(b) if so, the main causes according to the Council;

(c) what are the suggestions given by the Council for improvement; and

(d) whether Government have conducted any enquiry, independent of the Council, on this subject and, if so, the findings of that enquiry?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO): (a) to (c). No, Sir. The matter is still under the consideration of the All India Council of Sports.

(b) No, Sir. The Government of India would be guided by the report of the All India Council of Sports in the matter.

International Tourist Centre at Kovalam (Kerala)

630. SHRI P. VISWAMBHARAN:
 Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the details for developing Kovalam in Kerala as an international tourist centre have been finalised;